

ENDORSEMENT BELOW NOTIFICATION NO.GK/21/2021/CCA/102019/2268/D, DATED 08.09.2021 OF GOVERNMENT OF GUJARAT, LEGAL DEPARTMENT, SACHIVALAYA, GANDHINAGAR.

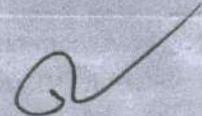
NO. ADM: 1617 of 2021.

District Court, Nadiad.

Date : September 15, 2021.

COPY FORWARDED WITH COMPLIMENTS FOR INFORMATION AND NECESSARY ACTION TO :

- 1) The Additional District Judge , Kheda at Nadiad. / Kapadwanj
- 2) The 2nd/3rd/4th Additional District Judge, Kheda at Nadiad.
- 3) The Principal Senior Civil Judge, Nadiad / Kheda / Kapadwanj.
- 5) The Chief Judicial Magistrate, Nadiad.
- 6) The Additional Senior Civil Judge, Kapadwanj.
- 7) The Principal Civil Judge & J.M.F.C, Kathlal.
- 8) The Full Time Secretary, D.L.S.A, District Court, Nadiad.
- 9) The Nazir, Nazir Branch, District Court, Nadiad.
- 10) The Head Clerk, Criminal / Civil / Record / MACT / Inspection Branch District Court, Nadiad.
- 11) The System Officer, Computer Room, District Court, Nadiad.



(L.S.Pirzada)
Principal District Judge,
Kheda at Nadiad.

NOTIFICATION
Legal Department.
Sachivalaya, Gandhinagar,
Dated 08th September, 2021.

**GUJARAT
CIVIL
COURTS
ACT,
2005.**

No.GK/21 /2021/CCA/102019/2268/D :- In exercise of the powers conferred by sub- section (3) of section 4 and sections 7 and 11 of the Gujarat Civil Courts Act, 2005 (Guj.21 of 2005), the Government of Gujarat, in consultation with the High Court of Gujarat, with effect from the 18th September, 2021, hereby appoints Additional District Judge to the Court of District judge Kheda with its place of sitting at Kapadwanj comprising the villages of Kapadwanj and Kathlal Talukas of Kheda District as its local jurisdiction.

By order and in the name of the Governor of Gujarat,

R.D. Maheta
(R.D.Maheta) 8.9.2021

Under Secretary to Government.

To,

- (1) The P.S. to Hon'ble Law Minister (State), Gujarat State, Sachivalaya, Gandhinagar.
- (2) The Registrar General, Gujarat High Court, Sola, Ahmedabad. (By Letter)
- (3) P.S. to Secretary & R.L.A., Legal Department, Sachivalaya, Gandhinagar.
- (4) Principal District Judge, District Court, **Kheda** District with
-extra copy for Additional District Judge, at **Kapadwanj in Kheda District.**
- (5) The Accountant General (A&E), Ahmedabad / Rajkot.
- (6) Section Officer, G and H- Branch, Legal Department, Sachivalaya, Gandhinagar.
- (7) The Manager, Central Government Press, Gandhinagar- with request to publish this Notification in Extra Ordinary Government Gazette Part IV-A and to forward 50 copies thereof to this Department (D-Branch).
- (8) The Assistant Draftsman, Translation Unit, Legislative & Parliamentary Affairs Department, Sachivalaya, Gandhinagar- with a request to translate this Notification into Gujarat and to get it publish in Government Gazette and to forward 15 copies to the department (D branch).
- (9) The Deputy Section Officer, 'D' branch, Legal Department, Sachivalaya, and Gandhinagar.
- (10) The System Officer with a request to upload the Notification in question on official website of the Legal Department.
- (11) The Select file.

District Court, Gov
Kheda, At. Nadiad.
Inward No. 450
Date: . . .

ENDORSEMENT BELOW THE HON'BLE HIGH COURT OF GUJARAT, LETTER NO.
A. 2405/2019, DATED 09.09.2021.

NO. ADM: 1618 of 2021.
District Court, Nadiad.
Date : September 15, 2021.

COPY FORWARDED WITH COMPLIMENTS FOR INFORMATION AND
NECESSARY ACTION TO :

- 1) The Additional District Judge , Kheda at Nadiad./Kapadwanj
- 2) The 2nd/3rd/4th Additional District Judge, Kheda at Nadiad.
- 3) The Principal Senior Civil Judge, Nadiad / Kheda / Kapadwanj.
- 5) The Chief Judicial Magistrate, Nadiad.
- 6) The Additional Senior Civil Judge, Kapadwanj.
- 7) The Principal Civil Judge & J.M.F.C, Kathlal.
- 8) The Full Time Secretary, D.L.S.A, District Court, Nadiad.
- 9) The Nazir, Nazir Branch, District Court, Nadiad.
- 10) The Head Clerk, Criminal / Civil / Record / MACT / Inspection
Branch District Court, Nadiad.
- 11) The System Officer, Computer Room, District Court, Nadiad.



(L.S.Pirzada)
Principal District Judge,
Kheda at Nadiad.

**NOTIFICATION
No. A.2405/2019**

HIGH COURT OF GUJARAT AT SOLA, AHMEDABAD

Read: Legal Department Notification No.GK/21/2021/CCA/102019/2268/D, dated 08.09.2021.

In exercise of the powers conferred under Articles 227 and 235 of the Constitution of India read with Sections 9(3) and 9(4) of the Code of Criminal Procedure, 1973, the Honourable the Acting Chief Justice and Honourable Judges of the High Court of Gujarat are pleased to assign duties with respect to receive criminal cases arising from the Villages of Kapadwanj and Kathlal Talukas In Kheda District, to the Court of Additional District Judge and Additional Sessions Judge at Kapadwanj, District : Kheda.

By order of the Honourable the Acting Chief Justice and Honourable Judges of the High Court of Gujarat.

High Court of Gujarat,
Sola, Ahmedabad – 380 060.
Date : September 09, 2021.

R.K. Desai
(R.K.Desai)
Registrar General

No. A.2405/2019

Copy forwarded with compliments, for information, to:-

1. The Secretary to the Government of Gujarat, Legal Department, Sachivalaya, Gandhinagar.
2. The Director General of Police, Gandhinagar.
3. The Principal District Judge, Kheda at Nadiad.
4. The District Magistrate, Kheda at Nadiad.
5. The District Superintendent of Police, Kheda at Nadiad.
6. The Public Prosecutor, Kheda at Nadiad.
7. The President, Bar Association, Kheda at Nadiad.
8. The Treasury Officer, Kheda at Nadiad..
9. The Sub Treasury Officer, Kapadwanj.
10. The Manager, Government Central Press, Gandhinagar (For publication in the Gujarat Government Gazette, Part-I, Central Section).

High Court of Gujarat,
Sola, Ahmedabad – 380 060.
Date : September 09, 2021.

R.K. Desai
Registrar General

H.C.
Gh9

14 SEP 2021

[Signature]